

SPECIAL BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/7(KB)2023
COMP.APPL/15(KB)2023, COMP.APPL/18(KB)2023,
COMP.APPL/16(KB)2023, COMP.APPL/17(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	MAGMA FINCROP LTD VS TANTIA AGROCHEMICALS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physical)

Ms. Urmila Chakraborty, Adv. : For Applicant
Ms. Rituparna Saha, Adv.

Mr. Sailendra Kumar Tiwari, Adv. : For Official Liquidator

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Official Liquidator is directed to furnish the status report within a period of two weeks.
3. Post this matter for arguments on **6/06/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)